

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 03
88/241-242(PB)/2020

IN THE MATTER OF:

Ishwar Chand Jindal & ors.
v.
Magnum Steels & Ors.

.... Applicant/petitioner

.... Respondent

Order under 241-242

Order delivered on 17.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Manoj Kumar Garg, Adv.

ORDER

Upon the application filed by the Respondent side, the answering Respondents/Petitioners are directed to file their replies, if any, within 10 days hereof and rejoinder, if any, within 10 days thereof.

List the matter for hearing on **14.12.2020**.

Sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)